NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 30/16				Giridhar Rajgopal Vs Skyline Construction & Housing Pvt. Ltd.	

SL.	NAME (IN CAPITAL)		CICALATURE
JL.	MANUE (IN CAPITAL)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

Musalil Co. ABHAY SIMHA 7829736067 Petitioner

<u>ORDER</u>

Counsel for petitioner is present. He has filed memo along with annexure for compliance. He has no objection to issue notice to the respondent. At the first instance before admission that is is transferred matter from the Hon'ble High Court. Hence notice to be issued to the respondents. Issue notice to respondents by 27/09/2017. Petitioner counsel to collect notice from the Registry and serve on the respondents.

MEMBER(J)

MEMBER(T)